

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01788/2018

DATED THIS THE 17TH DAY OF JULY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Praveen Kumar Ojha
S/o Shri Ram Sukh Ojha
Aged about 26 years
Vill: Noorampathi
PO: Barua, Tal: Lambhua
Dist: Sultanpur
Uttar Pradesh 222 302 Applicant
(By Advocate Shri Izzhar Ahmed)

Vs.

1. Senior Divisional Personnel Officer
South Western Railway
Personnel Department
Mysore Division

Mysore 20

2. Senior Divisional Medical Officer
Medical Department
Railway Hospital
South Western Railway
Mysore 20

3. Principal Chief Medical Director
Head Office
Medical Department
South Western Railway,
GM's Office
Club Road, Keshavapur
Hubli 20

4. Union of India
Through the General Manager
South Western Railway
Gadag Road,
Hubli

....Respondents

(By Shri J. Bhaskar Reddy, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Shri Izzhar Ahmed, learned counsel for the applicant, submits that the relief as sought for is granted. Therefore, the OA has become infructuous.

2. The OA is disposed off as infructuous. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01788/2018

Annexure-A1: Copy of the proforma for medical examination

Annexure-A2: Copy of the letter dated 20.06.2017

Annexure-A3: Copy of the letter dated 07.09.2017

Annexure-A4: Copy of the letter dated 08.11.2017

Annexure-A5: Copy of the appeal dated 23.09.2017

Annexure-A6: Copy of the application under RTI dated 27.05.2018 and reply dated 12.06.2018

Annexure-A7: Copy of the reply under RTI dated 30.08.2018

Annexure-A8: Copy of the extract Rules in IRMM I-2000

Annexure-A9: Copy of the Railway Board's order dated 18.10.2017

Annexure-A10: Copy of the Railway Board's orders dated 05.06.2014, 31.12.2015 and 07.07.2017.

Annexures referred in reply statement

Annexure-R1: Copy of CEN No. 01/2014

Annexure-R2: Copy of the PCMD letter dated 24.01.2014

Annexure-R3: Copy of the Central Administrative Tribunal, Allahabad judgment dated 25.04.2017

Annexures referred in Memo

Annexure-M1: Copy of the letter dated 26.03.2019

* * * * *